| | | | | | | Anne | exure-9 | | | | | | | | |
|---|---|---------------|-------------|----------|--|----------|----------|---------|----------|-----------|------------|---|-------------|-----------------|--|
| Name of the corporate debtor: DHSL Textiles (India) Limited | | | | | Date of commencement of CIRP: 04.10.2021 | | | | | | | Updated List of creditors as on: 13.01.2022 | | | |
| | | | | | | | | | | | | | | | |
| | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | | | | | | |
| SI. No. | Name of | etails of cla | aim receive | | Details of claim admitted | | | | | Amount | Amount | Amount | Amount | Remarks, if any | |
| | creditor | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % of | of | of any | of claim | of claim | | |
| | | receipt of | claimed | of claim | claim | covered | covered | related | voting | contingen | mutual | not | under | | |
| | | claim | [Amount | admitted | | by | by | party? | share in | t claim | dues, | admitted | verificatio | | |
| | | | in Rs.] | | | security | guarante | | CoC | | that may | | n | | |
| | | | | | | interest | e | | | | be set-off | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| NIL | | | | | | | | | | | | | | | |
| | | | | | | | INIL | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | TOTAL | | - | - | | - | | | - | - | - | - | - | | |